

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00652/2019

Jabalpur, this Tuesday, the 13th day of August, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER

Vivek Bhattacharya, Age 39 years,
S/o Mihir Bhattacharya, Occupation: Service Assistant Engineer
(Quality Assurance), R/o Flat -3/8, Datt Arcade,
Civil Lines, Jabalpur (M.P.), Pin Code 482001 **-Applicant**

(By Advocate –**Shri K.N.Pethia**)

V e r s u s

1. Union of India, through its Secretary,
Ministry of Defence, Rajpath, E Block/South Block,
Central Secretariat, New Delhi 110011
2. Controllerate of Quality Assurance, (Weapons),
Ministry of Defence, Under D.G.Q.A., C/o Gun Carriage
Factory, Jabalpur, through the HOD, Pin 482001
3. Directorate General of Quality Assurance, D.G.Q.A.
Admn. 7B, G Block, Nirman Bhawan, New Delhi 110011
4. Secretary/Chairman, Union Public Service Commission,
Dholpur House, Shahjahan Road, New Delhi 110069
5. Shri Sunil Kumar SSO-II (QAE (WS),
Jalahalli, Camp Road, Yeshwantpur,
Bangaluru-560022 **- Respondents**

O R D E R (ORAL)

Learned counsel for the applicant seeks to withdraw this
Original Application with liberty to file afresh, with better
particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Navin Tandon)
Administrative Member

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